

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:577

ANSWERED ON:07.08.2013

RELAXATION IN NORMS

Abdulrahman Shri ;Gowda Shri D.B. Chandre

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether the Government propose to relax norms for grant of funds to purchase buses under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) aiming to bring smaller cities under the ambit of the scheme;

(b) if so, the details thereof;

(c) the number of buses provided under JNNURM to different States till July, 2013, State-wise and district-wise;

(d) whether the Government has received any proposals from the States for grant of fund for purchase of buses for smaller cities; and

(e) if so, the details thereof, State-wise, and the action taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) & (b): Yes, Madam. In compliance of Hon'ble Union Finance Minister's budget announcement, Ministry has taken initiatives for sanctioning of upto 10000 buses for urban transport under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) for all cities/ towns/ urban agglomerations (UAs) during the financial year 2013-14.

(c): Since the formal sanction for covering all cities/ towns/ urban agglomerations has not been received, no buses have been provided to any State so far.

(d) & (e): Advance proposals have been received from the following States for grant of fund for purchase of buses for cities including smaller cities:

S. No. State City No. of Buses Proposed

1 Tamil Nadu Chennai 1064

Vellore 28

Kancheepuram 14

Chidambaram 32

Kumbakonam 20

Tiruchirapalli 69

Tanjavur 33

Madurai 213

Salem 66

Hosur 30

Coimbatore 192

Erode 70

Tirupur 56

Ooty 20

Gudalur 10

Tirunelveli 46

Thoothukudi 16

Nagercoil 21

2 Punjab Bhatinda 20

3 Karnataka Bangalore 2000

4 Andhra Pradesh Hyderabad 918

Vishakhapatnam 202

Vijaywada 151

Since the formal sanction has not been received so far, no action can be taken on advance proposals.